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Declaration of Assets and Liabilities

Year 2022-2023

I, Brajesh Kumar, son/daughter/wife of Late Harnam Singh, Pd. Singh, aged ...
Family three years, belonging to ... P. J. M. A.,
service and presently working as ... P. J. M. A.,
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

पुस्तकालय प्रभु विजय साहब सिंह दिव्यांशु रूपी

Sr. No.	Description	Self Br. / Son	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	₹ 0000	₹ 0000	₹ 000	₹ 000	₹ 00
(ii)	Deposits In Banks, Financial Institutions And Non-Banking Financial Companies	N/A	N/A	N/A	N/A	N/A
(iii)	Bonds, Debentures and Shares in companies	N/A	N/A	N/A	N/A	N/A
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	LIC Pre. 38000 Nsc/Rwp 2000000	LIC Pre. 125000 Nsc/Rwp 2000000	LIC Pre. 21864	LIC Pre. 25248	LIC Pre. 22538
(v)	Motor Vehicles (details of make, etc.)	Two Wheeler BR01CH4880 Second hand car BR08Y6706	N/A	N/A	Two Wheeler BR01FC5551	N/A
(vi)	Jewellery (give details of weight and value)	Gold 100 gram	Silver 500g	Gold - 10g	N/A	N/A
(vii)	Other assets, such as values of claims / interests	N/A	Investment In business 5000000	N/A	N/A	N/A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	35 Acre 13.11 Hk	836 SFT 8 Hectare 29 Decimals 55 Patti 28.125 Jh 54134490	N/A	N/A	N/A
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	12 gr 10 गज़ा कर्ता	839 SFT 18-	N/A	N/A	N/A
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	1000 SFT 5 गज़ा	N/A	N/A	N/A
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBF BVM (Home loan)	4000000
	(ii) Loans from Financial Institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	—	—
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLD-1192

Gender :-

M (M/F)

Date of Birth :-

15 01 1980 (DD/MM/YYYY)

Class/Group :-

B

(A/B/C)

Cadre :-

Assistant Cadre

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.-Bihar Secretariat Service etc.)

Home District :-

Bganw.

I hereby declare that the above details are true to the best of my knowledge and belief.

SignatureBrajesh Kumar.....

Name of Employee: ..Brajesh Kumar

Designation:.....Assistant.....

Department:...Bhartiya Jyoti Sabha.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.